

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW
DELHI
COURT - IV**

**ITEM No. 105
(IB)/1324/ND/2019**

IN THE MATTER OF:

Schneider Electric India Pvt. Ltd. ... Applicant/Petitioner

Vs

Apex Electro Devices Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 18.12.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr.VikasTiwari
Mr. Kumar Deepraj
For the Respondent : Mr.DilipAgarwal Advocate

ORDER

On 01.12.2020, none appeared for the Corporate Debtor. Today also none appeared for the Corporate Debtor. Last chance is given to the Corporate Debtor. No adjournment will be granted on the next date. If none appears for the Corporate Debtor on the next date, the matter will be heard ex-parte.

List on 15.01.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**